

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2016**

**Dated: 7<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Biomass Power Producers Association, ... Appellant(s)  
Tamil Nadu  
Vs.  
Tamil Nadu Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Utkarsh Singh for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam  
Ms. S. Amali for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on  
**22.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/vt*